

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO- 1976
TO BE ANSWERED ON- 13/03/2023

BENEFITS TO TRIBAL POPULATION

1976. SHRI SUNIL BABURAO MENDHE:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether any new initiatives for tribal population taken up by the Government during the last three years in Maharashtra;
- (b) if so, the details thereof;
- (c) the status of these initiatives; and
- (d) if so, the details of the benefits that tribal population have received from them?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SMT. RENUKA SINGH SARUTA)

(a) to (d): Government has revamped the existing Scheme of 'Special Central Assistance to Tribal Sub-Scheme (SCA to TSS) with nomenclature 'Pradhan Mantri Adi Adarsh Gram Yojana (PMAAGY)', for implementation during 2021-22 to 2025-26, which aims at comprehensive development of 36,428 villages having at least 50% ST population and 500 STs across States / UTs covering about 4.22 crore tribal population (About 40% of the total Tribal Population).

The scheme envisions to mitigate gaps prominently in 8 sectors of development viz. Road connectivity (Internal and Intervillage /block), Telecom connectivity (Mobile /internet), School, Anganwadi Centres, Health Sub-Centre, Drinking water facility, Drainage and solid waste management. States /UTs are encouraged for convergence of resources as Central / State Tribal Sub Plan / Scheduled Tribe Component funds and other financial resources available with them for saturation of gaps in the villages identified under PMAAGY.

3605 villages in Maharashtra have been identified under PMAAGY. Ministry has approved Village Development Plan (VDP) for 759 villages for the year 2021-22 and 655 villages for the year 2022-23. Rs. 13485.50 Lakh have been released to State Government of Maharashtra in 2022-23 under the scheme.
